

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES
LOK SABHA
UNSTARRED QUESTION NO. 9
TO BE ANSWERED ON 11TH DECEMBER, 2018

SAVING-CUM-RELIEF SCHEME FOR FISHERMEN

9. SHRI GOPAL SHETTY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether some States have implemented saving and relief schemes for fishermen;
- (b) if so, the details in this regard as on date;
- (c) whether the Union Government has stopped giving Central assistance for this scheme which has caused adverse impacts on the fishermen;
- (d) if so, the details thereof;
- (e) the details of action plan proposed to be formulated for giving uniform benefit to the fishermen in the country; and
- (f) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS' WELFARE

(SMT. KRISHNA RAJ)

(a) and (b): The details of central funds released under the Sub-component of Saving-cum-Relief (for both Inland and Marine Fishers) of the major component of National Scheme on Welfare of Fishermen to various State Governments/Union Territories during the last three years and current year along with percentage of expenditure is furnished at Annexure-I.

(c) to (f): No, Madam. The Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture and Farmers' Welfare is implementing a Centrally Sponsored Scheme on "Blue Revolution: Integrated Development and Management of Fisheries", which has a sub-component on Saving-cum-Relief for fishermen under major component of National Scheme on Welfare of Fishermen. Central funds/ Assurances are released to the State Governments depending on the timely receipt of viable proposals, in accordance with the provisions/Guidelines of the Scheme and availability of budgetary allocation. In some cases the States have not spent the allocated amount and submitted Utilization Certificates (UC) to the Ministry for further action, as can be seen for the annexed table.

Annexure-I

Statement referred to in reply to part (a) of the Lok Sabha Unstarred Question No. †9 due for answer on 11th December, 2018 put in by Shri Gopal Shetty, M.P (LS) regarding Saving-cum-Relief Scheme for Fishermen-

Details of States/UT-wise central fund/ assistance released during last three years and current year (till 10th December, 2018).

(Rs. in Lakh)

S. No.	Name of the State/Union Territory	Financial year							
		2015-16		2016-17		2017-18		2018-19	
		Fund released	Expenditure (%)	Fund released	Expenditure (%)	Fund released	Expenditure (%)	Fund released	Expenditure (%)
1.	Bihar	90.00	100%	Nil		Nil		Nil	
2.	Chhattisgarh	72.00	100%	100.00	100%	100.00	100%	127.50	0%
3.	Goa	45.82	100%	48.74	100%	Nil		Nil	
4.	Himachal Pradesh	27.85	100%	81.47	100%	61.60*	0%	43.056	0%
5.	Karnataka	390.45	100%	Nil		462.23	0%	Nil	
6.	Kerala	1182.34	100%	Nil		Nil		Nil	
7.	Madhya Pradesh	122.60	100%	100.00	100%	135.00	100%	226.50	0%
8.	Maharashtra	Nil		30.00	0%	Nil		Nil	
9.	Odisha	200.35	100%	Nil		198.17	33.8%	Nil	
10.	Puducherry	332.29	100%	361.00	100%	150.00	100%	452.00	0%
11.	Rajasthan	6.13	100%	6.12	0%	Nil		Nil	
12.	Tamil Nadu	647.07	92.5%	Nil		Nil		Nil	
13.	Telangana	9.69	100%	Nil		Nil		Nil	
14.	Tripura	Nil		Nil		14.39	0%	Nil	
	Total	3126.59	98.5%	727.33	95%	1121.39	40.3%	849.056	0%

*Fund release during 2018-19 for the proposal of 2017-18.
